

**OFFICE OF THE DISTRICT JUDGE-V-CUM-ASJ//C
(SOUTH) PATIALA HOUSE COURTS : NEW DELHI.**

NOTICE INVITING TENDER

Sealed tenders are invited from the reputed agencies for providing Watch and Ward Services in the District Court Complex, Saket, New Delhi for carrying out the work of security services.

The Tender Form can be obtained from the Incharge, Care Taking Branch, Room No. 1, Ground floor, MEA Building, Patiala House Court Complex, New Delhi on any working day between 10 AM to 4 PM on payment of Rs. 1000/- (Non refundable) only.

The Tender Form duly completed in all respects along with Earnest Money of Rs. 1,50,000/- (Rupees One Lac Fifty Thousands) by way of Pay Order/ Demand Draft/ FDR (Duly pledged to the President of India) in favour of the District Judge-V, South District, Delhi and other required documents should be submitted in the Application Box kept in the Care Taking Branch, Room No. 1, Ground Floor, MEA Building, Patiala House Court Complex, New Delhi on or before 6.7.2010 at 3 pm. The application received after the said date and time shall not be entertained and considered in any case.

The Tenders shall be opened in the Chamber of undersigned Room No. 10, Main Building, Patiala House Court, New Delhi by the Tender Committee in the presence of undersigned, Chairman & Members of the Tender Committee and Tenderers or their authorized representatives. There shall be no post-tender negotiations except in case of negotiations with lowest tender. The undersigned reserves the right to accept or reject any or all the tender without assigning any reason thereof.


03/6/10

(GURDEEP KUMAR)

District Judge-V-cum-ASJ//C (South)
PHC : New Delhi.